NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P NO.383/2016 (CA. 200/KB/17)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company		Eastern Equipment & Engineering Pvt ltd		
Under Section		391-394		
No. Representa		nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. SWAPNA CHOUBEY ADV. 2. PRIXANIA SHARMATIBREWAL ADT.

Sph, 13/7/2017

Ld. Counsels for the petitioner mentioned the matter for listing. List the matter on 27/07/2017.

ORDER

(Vijai Pratap Singh) Member (J)